

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:2445
ANSWERED ON:23.07.2004
REVISION OF ROYALTY OF COAL
Satpathy Shri Tathagata

Will the Minister of COAL AND MINES be pleased to state:

- (a) the time since when the royalty rate of coal has not been revised;
- (b) the details of loss incurred by the respective state Governments on that accounts;
- (c) whether measures are being taken by the Union Government to compensate them; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR COAL AND MINES (DR. DASARI NARAYANA RAO)

(a) : The royalty rates on coal were last revised on 16.8.2002.

(b)&(c) : As per Section 9(3) of the Mines & Minerals (Development & Regulation) Act, 1957 upward review of rate of royalty shall not be done more than once during any period of 3 years . There is no corresponding maximum period after which the royalty has to be revised upwards. Hence , the question of loss incurred by the respective State Governments does not arise.

(d) : Does not arise in view of the answer given to parts (b) & (c) of the question.